

(ii) There will be no retrenchment of staff as a result of computerisation.

(iii) Management will not undertake any work study of the sole purpose to declare the staff surplus.

(iv) Subject to possession of requisite professional knowledge and skill and further subject to suitability, preference will be given to willing departmental candidates in selecting computer personnel through administrative procedures and for this purpose, management will try to make suitable arrangements for imparting necessary training.

(c) No, Sir.

Income-Tax Exemption on Gratuity Received by LIC Agents

7152. SHRI SHANTI DHARIWAL : Will the Minister of FINANCE be pleased to state :

(a) whether Government have received a representation from agents of the Life Insurance Corporation demanding income-tax exemption on the gratuity amount to be received by them ; and

(b) if so, the action proposed to be taken by Government thereon ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) Yes, Sir.

(b) The suggestion is under examination.

[Translation]

Grant of Loans by Nationalised Banks in Rural Areas

7153. SHRI SHANTI DHARIWAL : Will the Minister of FINANCE be pleased to state :

(a) whether Government propose to simplify the procedure governing the grant of loan by nationalised/rural banks in rural areas; and

(b) whether it is proposed to authorise one rural or nationalised banks in each block headquarter for sanctioning loans to facilitate the beneficiaries of I.R.D. Programme ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) Banks have already been advised to take several steps such as simplification of loan application forms and make these forms available in local languages to the intending borrowers, liberalisation of terms and conditions relating to security, margin and repayment period, delegation of adequate discretionary powers to branch managers for the disposal of maximum number of loan applications at the branch level itself within a stipulated time, period, etc.

(b) All banks branches operating in a block are expected to sanction loans under Integrated Rural Development Programme.

Objectives in Setting up of N.T.C.

7154. SHRI SHANTI DHARIWAL : Will the Minister of SUPPLY AND TEXTILES be pleased to state :

(a) the objective with which the National Textile Corporation was set up ;

(b) the returns received by Government from the capital invested in the National Textile Corporation ; and

(c) how Government propose to bring about investments in the working of the mills under the management of the Corporation ?

THE MINISTER OF STATE OF THE MINISTRY OF SUPPLY AND TEXTILES (SHRI CHANDRASHEKHAR SINGH) : (a) National Textile Corporation was set up with the main objective of managing the affairs of the sick textile mills taken over by